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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 16/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES:

M/s. Life Insurance Corporation of India
V/s.
M/s. Sterling Biotech Limited

SECTION OF THE COMPANIES ACT: 117C of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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42	Vaisnali D. Padale	Advocate 1/b. Adv to Prem sha	
42.	RAJDEEP LAHIRI	ADV. 1/b SINGHANIA LEGAL SERVICES	

ORDER

CP No. 16/117C/NCLT/MB/MAH/2016

For the Petitioner's Counsel has reported that due to personal inconvenience of the Counsel appearing in this matter, list this matter for hearing on 09.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)